

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-63(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017


NAME OF THE COMPANY: Shiv Narain Sarin
Vs
Eminent Infradevelopers Pvt. Ltd.

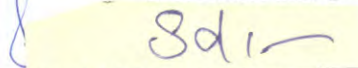
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

At the request of the learned counsel for the parties, the matter is
adjourned to 5th May, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi